

**Fudging of trainee enrolment data by trainee partners**

2202. SHRI KAPIL SIBAL: Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

(a) the details of applications received for ownership of the franchisee of skill development centres during Pradhan Mantri Kaushal Vikas Yojana (PMKVY) 1 and 2 and the total numbers of centres awarded;

(b) whether it is a fact that the National Skill Development Corporation (NSDC) has suspended seat allocation to training partners for training candidates in Rajasthan, Uttar Pradesh and Haryana where large scale fudging of trainee enrolment data was reported and if so, the details thereof; and

(c) the details of action taken on the allegations of corruption by the Ministry?

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI RAJIV PRATAP RUDY): (a) to (c) Under the Pradhan Mantri Kaushal Vikas Yojana 2015-16, the accreditation and affiliation of these TPs/TCs were done by respective Sector Skill Councils (SSCs). About 13,000 Training Centres were involved under PMKVY 2015-16 for imparting skill training. Out of them, 7,134 are franchisee centers. Further, under modified PMKVY (2016-20), all the TPs/TCs have to mandatorily go through online SMART portal for their accreditation and affiliation. Under PMKVY (2016-20), as on 17th July, 2017, targets have been allocated to 3365 Training Centers. Out of which 1697 are franchisee centres.

As per PMKVY (2016-20) guidelines only first level franchising is allowed and franchisee centers will be given lower priority and it is planned to gradually phase out franchisee agreements. However, in the course of implementation of the scheme it was found out that franchisee centers comprised of around 50% of the centers under the scheme. During monitoring visits, it was observed the compliance to scheme guidelines was significantly lower in case of franchisee centers as compared to Training Provider Owned centers. In view of this Ministry has decided to provide a pathway for all franchisees to become Training Providers, thus converting franchisee centers under PMKVY into Training Provider Owned centers. Further, no new franchising center will be allowed under the scheme.